

under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Annual Report of the National Insurance Company Limited, Calcutta, for the year ended 31st December, 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in Library. See No. LT-3210/78].

(3) A copy of Notification No. G.S.R. 583(E) (Hindi and English versions) published in Gazette of India dated the 19th December, 1978 together with an explanatory memorandum exempting members of sports teams and coaches accompanying such teams when performing an international journey for taking part in international sports competitions, tournaments or championships from the payments of Foreign Travel Tax, under section 51 of the Finance (No. 2) Act, 1971. [Placed in Library. See No. LT-3211/78].

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### MINUTES

**SHRI PABITRA MOHAN PRADHAN** (Deogarh): Sir, I beg to lay on the Table Minutes of the Twenty-fourth to Twenty-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

14.12 hrs.

**PUBLIC ACCOUNTS COMMITTEE**  
Hundred and Fifth, Hundred and Eighth and Hundred and Ninth Reports.

**SHRI ASOKE KRISHNA DUTT** (Dum Dum): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee.

(1) Hundred and Fifth Report on Action Taken by Government on the recommendations of the Public Accounts Committee contained in the Fourteen-Report on Telephone Exchanges.

(2) Hundred and Eighth Report on paragraph three of the Advance Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government, (Civil), relating to Cash Assistance for export of Absorbent Cotton.

(3) Hundred and Ninth Report on paragraph Ten of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Defence Services) relating to Production of vehicles in Ordnance Factories.

## ESTIMATES COMMITTEE

### TWENTY-THIRD AND TWENTY-FIFTH REPORTS

**SHRI K. P. UNNIKRISHNAN** (Badagara): I beg to present the following reports (English and Hindi versions) of the Estimates Committee:

(1) Twenty-third Report on the Ministry of Information and Broadcasting—Directorate of Advertising and Visual Publicity.

(2) Twenty-fifth Report on action taken by Government on the recommendations contained in the Twenty-second Report of the Estimates Committee on the Ministry of Finance—Demands of Grants (General)—Revision of Works Schedules.